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Title: Introduction of the Anganwadi Workers (Regularisation of Service and Welfare) Bill, 2019.

SHRI N. K. PREMACHANDRAN (KOLLAM): I beg to move for leave to introduce a Bill to provide for regularisation of the services of Anganwadi Workers and conferring the status of not less than those of Group 'C' employees of the Central Government on such Anganwadi Workers.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for regularisation of the services of Anganwadi Workers and conferring the status of not less than those of Group 'C' employees of the Central Government on such Anganwadi Workers.”

The motion was adopted.

** the Bill.

**SHRI N.
K.
PREMACHANDRAN**
: I
introduce

15.40 hrs